

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/85/2017
NAME OF THE RESPONDENT(S) : D3R GATEWAY LOGISTICS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. A. DARBANDIRU	COUNSEL FOR PETITIONER	
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ORDER

Counsel for the Petitioner present. The ROC report has not come. The **Registry** is directed to issue notice to ROC for submission of the report within two weeks. Counsel for the Petitioner is also directed to send a private notice to the ROC for submission of the report within the above mentioned period and file the proof of sending the same with an affidavit. Put up on **16.10.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)

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MEMBER (JUDICIAL)

ghk